

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1650
TO BE ANSWERED ON 06.03.2018**

WELFARE SCHEMES FOR SCs

**†1650. SHRI CHHEDI PASWAN:
SHRI RAJAN VICHARE:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state

- (a) the details of the work done by the Union Government for the welfare/ upliftment of Scheduled Castes during the last three years, State/UT-wise;
- (b) the number of persons belonging to Scheduled Castes provided employment and avenues of employment created for them during the above period; and
- (c) the funds allocated for the welfare and development of the Scheduled Castes during the said period, State/UT-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (c): The Ministry of Social Justice and Empowerment is implementing various Central Sector and Centrally Sponsored Schemes for the welfare/upliftment of Scheduled Caste population in the country. The funds are utilized by the States/UTs for the intended purpose as per the Schemes guidelines. The State-wise and Scheme wise details of funds allocated and beneficiaries covered under the said schemes for the years 2014-15, 2015-16 and 2016-17 are enclosed **in Annexure-I to Annexure-IX.**

(b): Under National Scheduled Castes Finance and Development Corporation (NSFDC) under the Ministry, loans at a concessional rate of interest are provided to the target population for income generation and creating employment opportunity. The number of persons provided loans under various Schemes of the NSFDC for the years 2014-15, 2015-16 and 2016-17 is as under :-

Year	Number of Beneficiaries
2014-15	70,885
2015-16	71,915
2016-17	82,105
Total	224905

Under Venture Capital Fund for Scheduled Castes sponsored by this Department equity finance is given to the SC Entrepreneurs. The number of Scheduled Castes Entrepreneurs benefited during last three year is as under :-

Year	Number of Beneficiaries
2014-15	02
2015-16	38
2016-17	23
Total	63

Annexure-I

Annexure referred in reply to part (a) & (c) of Lok Sabha Unstarred Question no. 1650 for 06.03.2018
State wise details of Central Assistance (CA) released and beneficiaries for Boys Hostel under Babu
Jagjiwan Ram Chhatravas Yojana

(Rs. In lakhs)

S. No	States/UTs	2014-15			2015-16			2016-17		
		CA released	Beneficiaries	No. of Hostels	CA released	Beneficiaries	No. of Hostels	CA released	Beneficiaries	No. of Hostels
1	Andhra Pradesh	0	0	0	50.00	220	1	0.00	0	0
2	Himachal Pradesh	0	0	0	86.18	100	1	60	0	0
3	Jharkhand	0	0	0	18.26	0	0	0	0	0
4	Kerala	90.00	60	1	0	0	0	0	0	0
5	Madhya Pradesh	0	0	0	0	0	0	240	500	10
6	Maharashtra	60.29	100	1	84.62	100	1	65.79		
7	Manipur	0	0	0	0.00	0	0	0.00	0	0
8	Orissa	0	0	0	0	0	0	50	70	1
9	Punjab	121.05	69	1	23.40	52	1	71.71	100	1
10	Rajasthan	45.00	100	1	0.00	0	0	2.50	0	0
11	West Bengal	125	0	0	65.8	0	0	0	0	0
	TOTAL	441.34	329	4	328.26	472	4	490.00	670	12

Annexure-II

Annexure referred in reply to part (a) & (c) of Lok Sabha Unstarred Question no. 1650 for 06.03.2018

State-wise details of Central Assistance (CA) released and beneficiaries for Girls Hostel under Babu Jagjiwan Ram Chhatravas Yojana

(Rs. in lakhs)

S.No.	States/UTs	2014-15			2015-16			2016-17		
		CA released	Beneficiaries	No. of Hostels	CA released	Beneficiaries	No. of Hostels	CA released	Beneficiaries	No. of Hostels
1	Assam	0	0	0	84.80	0	0	0.00	0	0
2	Bihar	81.00	0	0	0	0	0	0	0	0
3	Haryana	170.40	80	1	232.29	300	3	244.17	0	0
4	Himachal Pradesh	0	0	0	292.36	100	1	0	0	0
5	Madhya Pradesh	0	0	0	0	0	0	352.34	500	10
6	Maharashtra	416.45	176	2	163.40	0	0	90.00	0	0
7	Manipur	444.97	450	5	144.31	205	3	271.56	0	0
8	Orissa	0	0	0	80.00	100	1	653.73	200	2
9	Punjab	106.38	166	2	89.57	100	1	571.78	200	2
10	Rajasthan	181.46	100	1	1350.00	450	9	2.50	0	0
11	Sikkim	0	0	0	700.00	200	2	0.00	0	0
12	Tripura	0	0	0	100.00	100	1	157.50	150	2
13	West Bengal	472.00	300	3	1332.27	200	2	666.42	200	2
	TOTAL	1872.66	1272	14	4569.00	1755	23	3010.00	1250	18

Annexure-III

Annexure referred in reply to part (a) & (c) of Lok Sabha Unstarred Question no. 1650 for 06.03.2018

State wise details of Central Assistance (CA) released and beneficiaries under the scheme of Free Coaching for SC & OBC Students

(Rs. in lakhs)

S.No.	State/Uts	2014-15		2015-16		2016-17	
		CA released	Beneficiaries	CA released	Beneficiaries	CA released	Beneficiaries
1	Andhra Pradesh	181.1	1000	0	0	0	0
2	Assam	28.06	200	22.06	150	0	0
3	Gujarat	15.76	100	0	0	0	0
4	Haryana	8.38	50	16.75	100	0	0
5	J&K	0	0	13.38	100	0	0
6	Karnataka	42	450	9.50	50	0	0
7	Kerala	7.12	50	7.12	50	7.12	0*
8	Madhya Pradesh	47.19	350	65.20	500	12.01	0*
9	Maharashtra	28.66	200	66.00	400	6.75	0*
10	Manipur	7.35	50	7.35	50	7.35	0*
11	Odisha	29.31	200	29.31	200	0	0
12	Rajasthan	13.68	100	13.69	100	11.85	0*
13	Sikkim	0	0	0	0	0	0
14	Tamil Nadu	158.53	1526	174	800	0	0
15	Telangana	0	0	56.5	400	0	0
16	Uttar Pradesh	114.00	650	95.25	550	79.46	100
17	Uttarakhand	13.25	100	13.25	100	0	0
18	West Bengal	23.25	200	77	600	0	0
19	Chandigarh	7.2	50	0	0	0	0
20	Delhi	89.27	850	16.31	150	25.46	150
Total		814.11	6126	682.67	4300	150	250

* Balance amount of previous year released.

Annexure-IV

Annexure referred in reply to part (a) & (c) of Lok Sabha Unstarred Question no. 1650 for 06.03.2018

State wise details of Central Assistance (CA) released and beneficiaries under the scheme of Pradhan Mantri Adarsh Gram Yojana.

(Rs. in lakhs)

SL	States	2014-15		2015-16		2016-17		No of Villages declared Adarsh Gram
		CA released	No. of Villages covered	CA released	No. of Villages covered	CA released	No. of Villages covered	
1	Assam	0.00				1575	75	100
2	Bihar	0.00						2
3	Himachal Pradesh	0.00						44
4	Rajasthan	0.00						225
5	Tamil Nadu	0.00						225
6	Uttar Pradesh	1.00		4200	200	110		0
7	Madhya Pradesh	770		4732	185	315	15	0
8	Karnataka	10		4000	200	211		0
9	Punjab	1870	100	350		132	50	0
10	Odisha	0.00		2100	100	1575	75	0
11	Jharkhand	0.00		2100	100			0
12	Chhattisgarh	0.00		2100	100	2075	75	0
13	Haryana	120				132		0
14	Andhra Pradesh	70				77		0
15	Telangana	60				66	50	0
	Total	3000	100	19582	885	6268	340	596

Annexure referred in reply to part (a) & (c) of Lok Sabha Unstarred Question no. 1650 for 06.03.2018

State wise details of Central Assistance (CA) released and beneficiaries under the scheme of implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989

(Rs. in Lakhs)

S. No.	States/UTs	2014-15		2015-16		2016-17	
		Fund Released	Beneficiary	Fund Released	Beneficiary	Fund Released	Beneficiary
1.	Andhra Pradesh	425.19	4208	405.00	4208	1892.73	5408
2.	Bihar	415.995	3202	950.00	3209	728.01	2342
3.	Chhattisgarh	246.38	621	100.00	531	274.97	492
4.	Goa	11.00		7.00		13.80	
5.	Gujarat	727.255	1383	450.00	1549	1438.41	2070
6.	Haryana	178.62	314	160.00	379	458.55	487
7.	Himachal Pradesh	94.32	36	60.00	47	281.74	58
8.	Jharkhand	140.877	70	50.00	NA	84.53	117
9.	Karnataka	1730.535	1800	495.00	1050	2933.46	1912
10.	Kerala	1359.943	471	494.12	333	0.00	372
11.	Madhya Pradesh	2183.155	4167	2250.00	5002	4207.00	6303
12.	Maharashtra	2049.805	1118	1260.00	1013	1600.00	1440
13.	Odisha	802.335	1536	524.00	1188	1050.25	2108
14.	Punjab	-	24	153.65	26	265.00	NA
15.	Rajasthan	658.77	2530	1775.00	1887	1400.00	1729
16.	Sikkim	-		10.00	NA	17.00	NA
17.	Tamil Nadu	720.295	1600	470.00	1329	1724.77	2216
18.	Telangana	1328.17	74	448.76	111	1147.86	1007
19.	Tripura	10.00	NA	2.00	NA	0.00	NA
20.	Uttar Pradesh	1197.54	9594	1470.00	9291	2214.90	11369
21.	Uttarakhand	58.19	NA	35.47	62	13.02	5
22.	West Bengal	191.625	33	126.00	63	300.00	61
23.	Chandigarh	20.00	NA	1.00	NA	10.00	NA
25.	Daman & Diu	9.35	NA	10.00	NA	0.00	NA
26.	NCT of Delhi	29.50	6	35.00	21	25.00	18
27.	Puducherry	150.50	NA	165.00	NA	175.00	NA
	Total	14739.35	32787	1907.00	31299	22256.00	39514

NA: Not Available

Annexure-VI

Annexure referred in reply to part (a) & (c) of Lok Sabha Unstarred Question no. 1650 for 06.03.2018

State wise details of Central Assistance (CA) released and beneficiaries under Post Matric Scholarship Scheme for SC Students (PMS-SC)

(Rs. in lakh)

S. No.	States/UTs	2014-15		2015-16		2016-17	
		CA Released	No.of beneficiaries	CA Released	No.of beneficiaries	CA Released	No.of beneficiaries
1	Andhra Pradesh	9300.00	505843	13341.00	600089	14398.00	685102
2	Assam	683.28	31145	810.00	40236	1690.00	38366
3	Bihar	3000.00	125000	7476.00	155000	4081.00	NA
4	Chandigarh	275.00	1843	0.00	2600	0.00	3000
5	Chhattisgarh	1100.00	89501	628.00	86335	190.00	90871
6	Daman & Diu	20.31	136	0.00	156	0.00	170
7	Delhi	1700.00	25831	0.00	27064	473.76	NA
8	Goa	07.00	356	14.00	247	0.00	108
9	Gujarat	3900.00	127210	5964.00	134856	5244.00	166582
10	Haryana	2700.00	105184	6867.00	76222	10735.00	94377
11	Himachal Pradesh	1600.00	6852	2700.00	48685	2400.00	55213
12	Jammu & Kashmir	298.00	7221	91.00	12452	202.00	4094
13	Jharkhand	900.00	28710	911.00	33733	2071.00	NA
14	Karnataka	2400.00	315795	3840.00	318125	3300.00	297478
15	Kerala	4200.00	122927	1647.00	120667	4267.20	131314
16	Madhya Pradesh	6350.00	274018	10300.00	288358	3308.00	323642
17	Maharashtra	17635.00	461315	27988.00	524232	10669.00	404656
18	Manipur	1193.50	5892	620.32	4041	583.31	7310
19	Meghalaya	0.00	121	0.00	133	0.00	146
20.	Odisha	4222.83	172504	8995.00	179454	19879.80	106668
21	Puducherry	0.00	8635	0.00	0	0.00	NA
22	Punjab	37687.61	286394	8930.00	305822	28008.40	309468
23	Rajasthan	5500.00	151621	8252.00	143602	20056.00	310639
24	Sikkim	46.95	273	164.53	291	255.50	328
25	Tamil Nadu	25400.00	713928	46064.00	758290	74324.00	796206

26	Telangana	8800.00	270810	12454.00	265108	33166.00	278363
27	Tripura	1768.59	21177	1625.15	16765	1904.68	14943
28	Uttar Pradesh	47249.56	861474	46903.00	947622	27000.00	1095469
29	Uttarakhand	1800.00	81415	2519.00	20194	7301.00	39864
30	West Bengal	6600.00	514992	2284.00	540976	4369.00	607744
		196337.63	5387595	221388.00	5680938	279876.65	5862121

Annexure referred in reply to part (a) & (c) of Lok Sabha Unstarred Question no. 1650 for 06.03.2018

Central Assistance (CA) released and beneficiaries covered under Pre Matric Scholarship Scheme for SC Students studying in classes IX and X

(Rs in Lakhs)

S. No	State/UT	2014-15		2015-16		2016-17	
		CA Released	No. of Beneficiaries	CA Released	No. of Beneficiaries	CA Released	No. of Beneficiaries
1	Andhra Pradesh	1554.35	193188	4335.37	157736	1798.74	139710
2	Assam	673.01	62560	0	0	0.00	0
3	Bihar	3127.82	1581	10223.33	453885	0.00	0
4	Chandigarh	32.22	1432	42	1888	46.75	2078
5	Chhattisgarh	1237.62	105399	4662.14	246715	2496.29	119014
6	D&N Haveli	0	0	0.65	58	0.00	0
7	Daman & Diu	1.67	74	2.65	118	0.00	0
8	Delhi	0	0	0.9	40	0.00	0
10	Gujarat	1200	46318	1600.00	69045	2100.12	90949
11	Haryana	0	0	3279.66	143537	0.00	0
12	Himachal Pradesh	0	0	531.13	23572	363.80	16146
13	Jammu & Kashmir	86.25	7863	0	0	129.83	5770
15	Karnataka	3826.44	210639	0	0	5819.59	221674
16	Kerala	1159.33	88783	1731.06	84250	1654.25	84210
17	Madhya Pradesh	8022.55	373866	4300.00	303397	13352.88	347356
18	Maharashtra	5977.37	64629	0	0	0.00	0
19	Manipur	28.13	880	32.49	1217	0.00	0
20	Meghalaya	3.62	100	0	0	0.00	0
21	Odisha	5135.24	276345	5440.43	230920	3140.88	139595
22	Punjab	2869.66	189705	4862.00	222850	2821.02	125161
23	Rajasthan	4922.9	264372	345.55	15358	2101.16	19942
24	Sikkim	0	0	5.22	236	0.00	0
25	Tamilnadu	2323.68	204620	10297.44	455420	7382.39	350251
26	Tripura	302.13	36853	199.10	8799	205.48	9133
27	Uttarakhand	1626.69	82499	579.19	25719	0.00	0
28	West Bengal	7292.66	302266	0	0	7201.58	349674
	Total	51403.34	2513972	52470.31	2444760	50614.76	2020663

Annexure-VIII

Annexure referred in reply to part (a) & (c) of Lok Sabha Unstarred Question no. 1650 for 06.03.2018

State/UT-wise details of Central Assistance (CA) released and beneficiaries under the Scheme Assistance to Scheduled Castes Development Corporation (SCDCs)

(Rs. in lakhs)

Sl. No.	States/UTs	2014-15		2015-16		2016-17	
		CA Released	Beneficiaries	CA Released	Beneficiaries	CA Released	Beneficiaries
1.	Chandigarh	0.00	3653	250.00	NR	0.00	NR
2.	Haryana	0.00	NR	0.00	NR	96.00	NR
3.	Himachal Pradesh	384.00	NR	0.00	NR	0.00	NR
4.	Jammu & Kashmir	200.00	NR	0.00	NR	0.00	NR
5.	Jharkhand	0.00	5442	530.00	NR	0.00	NR
6.	Kerala	500.00	5578	500.00	5188	700.00	NR
7.	Madhya Pradesh	0.00	NR	0.00	NR	0.00	NR
8.	Punjab	476.00	906	0.00	669	600.00	NR
9.	Tamil Nadu	0.00	26584	0.00	11512	0.00	NR
10.	Tripura	40.00	NR	220.00	NR	40.00	NR
11.	Uttar Pradesh	0.00	51342	0.00	40058	0.00	NR
12.	West Bengal	400.00	73664	500.00	77490	564.00	NR
	Total	2000.00	167069	2000.00	134917	2000.00	NR

NR - Not Reported

61

State wise Central Assistance (CA) released and beneficiaries covered under Special Central Assistance to Scheduled Castes Sub Plan

(Rs in Lakhs)

Sr. No.	States/UTs	2014-15		2015-16		2016-17	
		CA Released	Beneficiaries	CA Released	Beneficiaries	CA Released	Beneficiaries
1.	Andhra Pradesh	2425.00	51776	3701.90	37264	2824.96	48866
2.	Assam	0.00	19056	0.00	7490	607.93	5067
3.	Bihar	3156.04	24302	10357.00	79749	3886.91	NR
4.	Chhattisgarh	2759.19	21892	1276.14	10485	1699.20	13659
5.	Gujarat	1011.03	8622	1045.00	8947	1756.05	NR
6.	Haryana	0.00	82682	0.00	7596	1752.26	NR
7.	Himachal Pradesh	1309.97	11166	1254.41	84817	607.95	60070
8.	Jammu & Kashmir	0.00	NR	512.45	NR	307.48	NR
9.	Jharkhand	1606.04	12766	1414.89	12432	1099.54	5797
10.	Karnataka	11318.62	43049	9086.84	82747	3197.29	17924
11.	Kerala	827.63	6373	1497.37	12573	550.73	2408
12.	Madhya Pradesh	5254.87	44897	9199.34	9201	7880.06	7570
13.	Maharashtra	3010.07	9175	3161.20	10810	4234.14	2322
14.	Manipur	0.00	NR	73.18	NR	26.50	NR
15.	Odisha	2258.45	21439	2398.01	29575	2404.72	9908
16.	Punjab	0.00	12667	2708.95	11258	5239.94	17248
17.	Rajasthan	6027.26	46956	3438.30	26641	1441.22	NR
18.	Sikkim	29.48	264	108.68	847	47.76	NR
19.	Tamil Nadu	6933.57	30593	3636.98	8154	17846.23	21042
20.	Telangana	2416.23	18744	2380.75	48225	3687.79	571
21.	Tripura	1370.52	11089	1488.14	11896	905.62	1005
22.	Uttar Pradesh	9955.86	76481	10488.83	65732	9201.40	43922
23.	Uttarakhand	0.00	1489	0.00	1771	0.00	1503
24.	West Bengal	8330.17	86050	10727.56	101710	8386.44	80625
25.	Chandigarh	0.00	361	44.08	339	200.00	339
26.	Delhi	0.00	670	0.00	1464	0.00	NR
	Total	70000.00	642559	80000.00	671723	79792.12	339846

NR – Not Reported